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Title: Introduction of the Information Technology (Amendment) Bill, 2013 (Amendment of Section 2, Etc.).

SHRI BAIJAYANT PANDA (KENDRAPARA): Sir, I beg to move for leave to introduce a Bill further to amend the Information Technology Act, 2000.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Information Technology Act, 2000."

*The motion was adopted.*

SHRI BAIJAYANT PANDA : I introduce the Bill

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